

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, 20th April, 2020.

No. LJ(B). 53/93/579 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders:

Sl.No.	<u>Name Of The Officers:</u>	<u>Designation</u>	<u>Office:</u>	<u>Phone No:</u>
1.	SHRI. ANTHONY Q. KHARLYNGDOH	Senior Co-operative Officer	O/o Asst. Registrar of Co-operative Societies, Shillong	9856008093
2.	SHRI.KORBAR MANICK LYNGDOH	HI	O/o District Horticulture Officer	8131961992
3.	SHRI.PYNSHAI MANIK SYIEM	HI	O/o District Horticulture Officer	9436710091


(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.

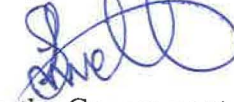
Memo. No. LJ(B). 53/93/579-A

Dated Shillong, the 20th April, 2020.

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Additional Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No.Dev.35(II)11/HEALTH/2013/Pt.IV/93 Dtd. 19th April, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.:



Under Secretary to the Government of Meghalaya,
Law (B) Department